State	Sugarcane 1994-95	Production 1995-96 (Advance Estimate)
15. Tamil Nadu	352.36	284.00
16. Uttar Prades	1099.07	1128.39
17. West Bengal	6.49	10.52
18. Others	5.50	5.50
ALL INDIA	2712.28	2673.84

Opening of Wagah Border Route for Indo-Pak Trade

80. SHRI K.R. MALKANI: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that Government are considering the opening of Wagah border route for Indo-Pak trade;

(b) whether Government would consider making the Wagah route opening conditional on Pakistan agreeing to open the Gadro route on Rajasthan-Sindh border, for trade and traffic; and

(c) if not, the reason therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH): (a) and (b) Requests received from Indian trade and industry for opening up of Wagah border for overland trade with Pakistan are being looked into but no decision has been taken thereon so far. As regards opening up of the Gadro route, a communication on the subject had been sent to Pakistan in January 1995 proposing bilateral discussions which has not been responded to from the Pakistani side.

(c) Does not arise.

नियंत्रित दरों पर उपभोक्ता वस्तुएं उपलब्ध कराया जाना

132. **श्री रामदेव भंडारी:** क्या नागरिक आपूर्ति, उपभोक्ता मामले और सार्वजनिक वितरण मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार सार्वजनिक वितरण प्रणाली के अंतर्गत अधिकृत दुकानों के माध्यम से केवल गरीबी की रेखा से नीचे रह रहे लोगों को नियंत्रित दरों पर उपभोक्ता वस्तुएं उपलब्ध कराने का विचार रखती है;

(ख) यदि हां, तो इस योजना का ब्यौरा क्या है;

(ग) क्या इस योजना से मध्यम वर्ग, विशेष रूप से निम्न मध्यम वर्ग के लोगों पर प्रतिकूल प्रभाव नहीं पड़ेगा और उनकी आर्थिक स्थिति का संतुलन नहीं बिगड़ जाएगा; और

(घ) यदि हां, तो सरकार सार्वजनिक वितरण प्रणाली में असंतुलनों को दूर करने के लिए क्या योजना बनाने का विचार रखती है और उसका ब्यौरा क्या है?

खाद्य मंत्री तथा नागरिक आपूर्ति, उपभोक्ता मामले और सार्वजनिक वितरण मंत्री (श्री देवेन्द्र प्रसाद यादव): (क) सार्वजनिक वितरण प्रणाली का उद्देश्य सर्व-सुलभ हकदारी के आधार पर छः आवश्यक वस्तुओं जैसे गेहूं, चावल, चीनी, खाद्य तेल, मिट्टी के तेल तथा साफ्ट कोक की आसानी से चुकाए जा सकने वाले मूल्यों पर उपलब्धता सुनिश्चित करना है। अभी सार्वजनिक वितरण प्रणाली के तहत उचित दर दुकानों के जरिए अन्य उपभोक्ता वस्तुओं को देने का कोई प्रस्ताव नहीं है।

(ख) से (घ) सार्वजनिक वितरण प्रणाली को गरीब लोगों पर केन्द्रित करते हुए सुप्रवाही बनाने पर सरकार विचार कर रही है और इस संबंध में तफसील तैयार की जा रही है।

Labour Force in India

133. SHRI JAGIR SINGH DARD:
DR. SHRIKANT RAMCHANDRA JICHKAR:

Will the Minister of LABOUR be pleased to state:

(a) the figures of the organised and unorganised labour force in India as on the 1st June, 1996, all categories;

(b) what are its estimates by the end of the Eighth Plan; and

(c) the reason for labour force not growing as per expectations during the Eighth Plan period?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) and (b) Figures of organised and unorganised labour force in India as on 1st June, 1996 are not available, By the end of the Eighth Five year Plan total employment is envisaged as 344.7 million.

(c) Estimate of total employment in the country is made on the basis of the quinquennial surveys conducted by the N.S.S.O. The latest such survey conducted relates to the period 1993-94 and the one prior to this relates to 1987-88. While the estimates based on 1987-88 survey are available, those based on the 1993-94 survey are not yet available. It will be possible to assess the performance of the economy on the employment front during the period 1987-88 to 1993-94 only when the latter estimates are available.

चीनी उद्योग पर लाइसेंस समाप्त किया जाना

134. **श्रीमती मालती शर्मा:** क्या खाद्य मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार चीनी उद्योग पर लाइसेंस समाप्त करने पर विचार कर रही है;

(ख) यदि हां, तो कब तक; और

(ग) यदि नहीं, तो इसके क्या कारण हैं?

खाद्य मंत्री तथा नागरिक आपूर्ति, उपभोक्ता मामले और सार्वजनिक वितरण मंत्री (श्री देवेन्द्र प्रसाद यादव): (क) से (ग) लाइसेंस-मुक्त करने का मामला सरकार के विचाराधीन है निर्णय के लिए कोई निर्धारित समय सीमा बताना संभव नहीं है।

Withdrawal of Levy on Sugar

135. SHRI JALALUDIN ANSARI:
SHRI N. GIRI PRASAD:

Will the Minister of FOOD be pleased to state:

(a) whether Government propose to withdraw levy on sugar and allow sugar mill owners to sell their entire stock in the open market;

(b) if so, whether Government propose to discontinue the supply of sugar through Public Distribution System; and

(c) if not, how Government propose to procure sugar to maintain the supply through public distribution System?

THE MINISTER OF FOOD AND THE MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV): (a) No, Sir.

(b) No, Sir.

(c) Does not arise.

Expert Committee on Small Scale Enterprises

136. SHRI GHUFRAN AZAM: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government had constituted an Expert Committee on Small Scale Enterprises;

(b) if so, whether Government have recently asked the Committee to give their recommendations on small scale Industries; and

(c) if so, what other steps Government propose to take to promote small scale Industries in the country?